

Shri Jagjivan Ram: We are making efforts, whether by import or by indigenous procurement to see whether this quantity cannot be raised to 40,000 tonnes at least. At present, some quantities have moved from Andhra Pradesh and some from Madras; a ship carrying 10,000 tonnes of rice has already started discharging there, and another ship carrying 7,000 tonnes of rice is arriving today or tomorrow or within two days. That will add to the availability for the present of rice in the State. Wheat also has been supplied there. Therefore, though there has no doubt been a temporary difficulty, we have taken steps to see that for the present the situation is tided over.

Shri Ebrahim Sulaiman Salt: What about the zonal system?

Mr. Speaker: Short Notice question.

SHORT NOTICE QUESTION

बिहार के चीनी के कोटे में कटौती

SNQ 42. श्री बिभूति मिश्र :

श्री क० ना० तिवारी :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पटना से निकलने वाले 29 जुलाई, 1967 के दैनिक समाचारपत्र "संचलाइट" में "कट इन दि शूगर कोटा आफ बिहार" (बिहार के चीनी के कोटे में कटौती) शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर सरकार का ध्यान दिलाया गया है ;

(ख) यदि हां, तो क्या बिहार सरकार के पूर्ति मंत्री ने यह कहा है कि बिहार के चीनी के कोटे में भारी कटौती की गई है ;

(ग) यदि हां, तो इन बारे में सरकार की क्या प्रतिक्रिया है ; और

(घ) क्या यह भी सच है कि इस वर्ष लोगों को विवाहोत्सव आदि अवसरों पर चीनी नहीं दी गई है ?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) Newspapers reported such a statement.

(c) Due to limited availability, the quotas of all the States including Bihar have been reduced.

(d) No such complaint has been received. However, distribution of allotted sugar within the State is arranged by the State Government.

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि बिहार के मिनिस्टर ने जो बयान दिया है उस के संबंध में बिहार गवर्नमेंट के साथ केन्द्रीय सरकार ने कोई लिखा पडो की है या किसी तरह की कोई बात चीत की है कि शूगर का कोटा घटाया जायेगा, और क्या बिहार सरकार ने जो कोटा घटाया गया है उस को मंजूर किया है ?

Shri Annasahib Shinde: Yes, the position, if I may be allowed to explain, is like this. First of all, a reduction in the quotas of all States was made in May. It was a proportionate reduction all over the country. By and large, it was a 40 per cent reduction from the quota of February in all the States, but in the case of Bihar it was 38-39 per cent. So it is more or less on par with the reduction in other States. Then the Bihar Government represented that it was the marriage season. Though it was not the practice so far as the Centre is concerned to make adjustments in future allotments, the Bihar Government wanted some sort of adjustment in the sense that they wanted more sugar to be allotted in a particular month which could be deducted from their quota in the later months. They indicated that for April instead of

11,000 tonnes, they should be allotted 12,000 tonnes, for May instead of 9,192 tonnes, they should be allotted 12,000 tonnes, for June instead of 9,192 tonnes it should be 8,000 tonnes, for July instead of 9,192 it should be 7,000 tonnes, for August instead of 9,192 it should be 7,000 tonnes, for September instead of 9,192 tonnes they should be allotted 10,000 tonnes and for October instead of 9,192 tonnes, they should be allotted 9,000 tonnes.

So the total quantity which was to go to the share of the Bihar Government comes to 66,152 tonnes while the allotment also comes to 66,152 tonnes. Therefore, as far as the total quantum which was allotted to the Bihar Government is concerned, there has been no reduction whatsoever. But adjustment was made on the suggestion of the State Government themselves. This was more or less going out of the way because we were not following that system with regard to other States.

श्री विभूति मिश्र : क्या यह बात सही है कि सरकार जब चीनी का कोटा हर एक स्टेट के लिये फिक्स करती है तब बिहार को पर कैपिटा जितनी चीनी देनी चाहिये उतनी नहीं देती है और दूसरी स्टेट्स को दे देती है? क्या बिहार में चीनी खाने वाले लोग कम हैं, और यदि कम हैं तो कौन से आधार पर सरकार यह कह सकती है? क्या सरकार ने कोई इक्विटी का आधार रखा है कि सारी स्टेट्स को एक सा कोटा चीनी का दिया जाये?

Shri Annasahib Shinde: The system of allotment is based on the position in the period when there was control in 1961. This was the period of six months when each State was allowed to draw as much as it wanted. There was also restriction on inter-State movement. That was the period which was taken as the basis for future allotment after 1963. That was considered a rational basis for allotment to States in future.

श्री क० ना० तिबारी : बिहार के फूड मिनिस्टर ने जो बयान शुगर कोटे के संबंध में दिया है जो अखबार में निकला है और जि.। का जिक्र मंत्री महोदय ने किया है, क्या उस के लिये केन्द्र की स्वीकृति ली गई है, और दूसरी बात में यह जानना चाहता हूँ कि बड़ेरा (?) फैंद्री के लिये लेमनजूस और दूसरी चीजें बनाने के लिये जो चीनी दी जाती है वह भी क्या इस कोटे में शामिल है या कि उन के लिये दूसरी चीनी दी जाती है? अगर दी जाती है उसकी क्वान्टिटी क्या है?

Shri Annasahib Shinde: As far as the first part of the hon. Member's question is concerned, the arrangement which was arrived at the suggestion of the Bihar Government's representative, Food Commissioner, was communicated by the hon. Minister of Food and Agriculture to Shri Kapil Dev Singh, Food Minister of Bihar, and the Bihar Government is completely in the know of these facts.

About the other thing, I will require notice.

श्री नीतिराज सिंह चौधरी : मंत्री महोदय, ने अभी बतलाया कि बिहार प्रान्त का शुगर कोटा घटाया गया है। मैं जानना चाहता हूँ कि जो कोटा घटाया गया है क्या वह हर प्रान्त में प्रोपोशनेटली घटाया गया है, और वह किस अनुपात से घटाया गया है, 20 परसेन्ट, 25 परसेन्ट, 40 परसेन्ट?

Shri Annasahib Shinde: As I have already explained, the quotas have been reduced proportionately in all States, and it has relation to the fall in production, because our production fell by about 40 per cent, and so naturally the quota had to be based on the availability of sugar in the country.

Shri S. K. Sambandhan: When the quotas have been reduced to all the States, is it a fact ...

Mr. Speaker: It is only about Bihar.

Shri S. M. Banerjee: He has said that.

Mr. Speaker: That means you can go over the whole of India now?

Shri S. K. Sambandhan: ...that private dealers have been allotted directly from the Central quota by the Central Government, and, if so, the reasons for such allotment?

Shri Annasahib Shinde: I had, while replying to some other question, already explained the position. Very small quantities are allotted directly to some bulk consumers who produce goods in a particular part of the country and sell their products all over the country. Hardly five to seven thousand tonnes a month are distributed to bulk consumers including defence, border security forces etc.

Shri Himatsingka: What is the Government proposing to do to increase production so that no control will be necessary.

Shri Annasahib Shine: I seek your protection, whether this question arises.

Mr. Speaker: It does not, but since you seem to mention some other thing, they think they can roam over the whole of India.

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WRITTEN ANSWERS TO
QUESTIONS

Import of Fertilisers

1651. **Shri R. Barua:**
Shri D. N. Patodia:

Will the Minister of Food and Agriculture be pleased to state:

(a) the variety and quantity of each type of fertilisers imported during the last three years; and

(b) the landed cost price for the imported fertilisers separately, for each quality?

The Minister of State in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). A statement is placed on the table of the Sabha. [*Placed in Library. See No. LT-1359*][67].

Air-India Fleet

*1652. **Shrimati Tarkeshwari Sinha:**
Shri S. K. Tapuriah:
Shri K. P. Singh Deo:
Shri N. K. Somani:
Shri Yashpal Singh:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether Air-India propose to buy new planes to replenish its fleet; and

(b) if so, the type and number of planes to be bought?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) and (b). Yes, Sir. One Boeing-707-320C is already on order. Negotiations are in progress for the purchase of two Boeing-747 (Jumbo Jets).

Cut in rice supply to States

*1653. **Shri D. C. Sharma:**
Shri K. P. Singh Deo:
Shri D. N. Deb:
Shri M. C. Majhi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a cut of nearly 20 per cent in the supply of rice to the States by the Centre is proposed to be made;

(b) if so, the reasons therefor; and

(c) the reaction of the State Governments thereto?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). There has been no percentage cut in any fixed quota as presumed in the question. Supplies of rice from month to month are made on the basis of the